

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P.12 (ND)/2016

IN THE MATTER OF:

Mr. Gajendra Singh Panwar & Anr. Applicant/petitioners

Vs.

M/s. Girivar Hotel & Resort Pvt. Ltd. & Ors. Respondents

Order under Section 397/398 of the Companies Act

Order delivered on 14.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

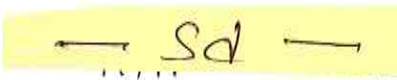
Ms. DEEPA KRISHAN,
Hon'ble Member(Technical)

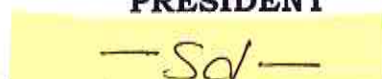
For the Applicant/petitioner : Mr. Arun Saxena, Ms. Nalini, Ms.Priya, Advs.

For the Respondent : Mr. P.K. Bhalla, Mr. D.K. Bhalla,
Ms. Saloni Nagoria, Advs.

ORDER

List the matter for arguments on 25th September, 2017. The petitioner shall finish its arguments within the time allotted.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

14.09.2017
V.Sethi